

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.9

New Restoration App/50/ND/2023 IN IB/748/ND/2020

IN THE MATTER OF:

M/s Swastik Sales & Services	...	Applicant
Versus		
M/s Nikhil Footwears Pvt Ltd	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.03.2023.

**Sd/-
(Court Officer)**